

National Company Law Tribunal

Allahabad Bench

CP NO. 104/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: M/S Shasya Mangalam Projects Pvt Ltd  
SECTION OF THE COMPANIES ACT: U/S 252(3) of the companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pramod Jain	PCS	Petitioner	Pramod
2.				

CP No. 104/ALD/2017

Sh. Pramod Jain PCS representing the petitioner. A notice be issued to the Registrar of company for filing its report. The petitioner company is directed to serve a copy of present petition to the office of the Registrar of Company for the purpose of filing its report.

The matter be listed on 12 October, 2017.

Dated: 11.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Mohd. Zaid